

Monthly Information Bulletin on Corporate Sector

August, 2015

Government of India

Ministry of Corporate Affairs

5th Floor, 'A' Wing, ShastriBhawan

New Delhi-110001.

HIGHLIGHTS

I. REGISTERED COMPANIES AS ON 31st AUGUST, 2015

1. The total number of companies registered in the country as on 31st August, 2015, stood at 1,493,267. Of them, 276,512 companies were closed; 393 companies were assigned dormant status as per the Companies Act, 2013; 139,038 companies have not filed their statutory annual filings for 3 years consecutively; 5,359 companies were under liquidation; 24,022 companies were in the process of being struck-off and 163 companies were in the process of being re-activated. Taking the above into account, there were 1,047,780 active companies as on 31st August, 2015.

2. Out of the 276,512 closed companies, about 10,338 companies were liquidated/dissolved; 244,591 companies were defunct (and hence struck-off); 16,071 companies were amalgamated/ merged with other companies; 5,512 companies were dissolved and converted to LLP. **Table-1.1** presents the summary picture of companies count as on 31st August, 2015.

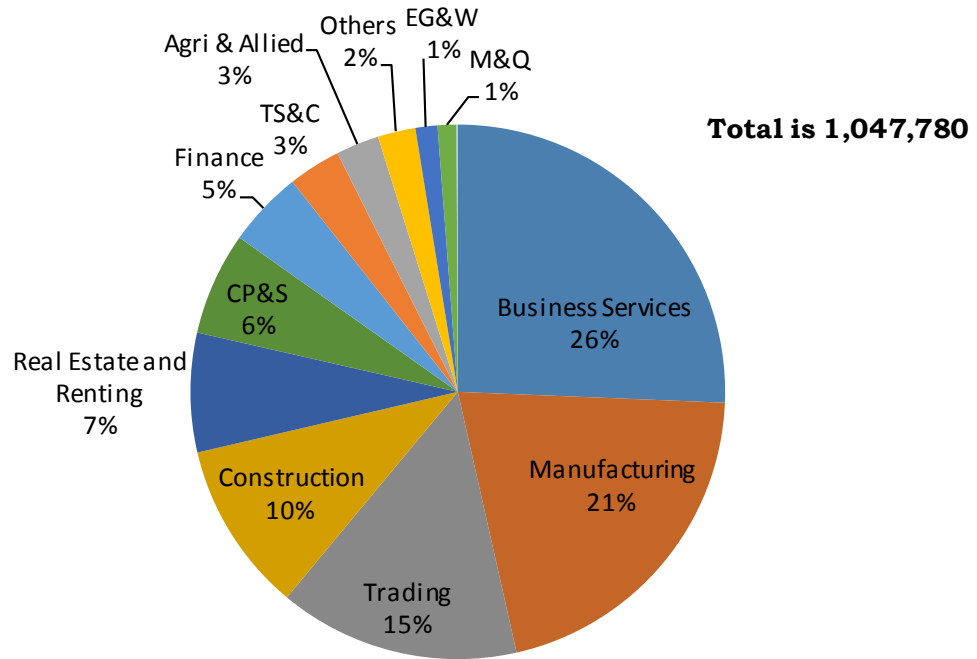
3. Out of the 1,041,220 active companies limited by shares; 977,994 were Private companies limited by shares; and 63,226 were Public companies limited by shares, of which 7,038 were Listed and 56,188 were Unlisted Companies (**Table 1.2**).

4. Authorized Capital wise distribution of active companies as on 31st August, 2015 (**Table-1.3**) indicates that about 66.02% of companies (691,768 in number) have authorized capital less than or equal to Rs.10 lakh each and about 2.14% of companies (22,436 in number) have authorized capital of above Rs.10 crore each.

5. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (301,049), followed by Delhi (278,297) and West Bengal (186,626). Similarly, amongst 'Active Companies', Maharashtra has the maximum number of active companies (220,666), followed by Delhi (200,351) and West Bengal (137,926) as on 31st August, 2015 (**Table-1.4**).

6. Economic-activity wise classification of active companies reveals that highest number of companies are in Business Services (2.69 lakh) followed by Manufacturing (2.18 lakh), Trading (1.53 lakh) and Construction (1.08 lakh). Business Services comprise Information Technology, Research & Development and other business activities (such as law, audit & accounts and consultancy, etc. (**Table-1.5 and Chart 1.1**).

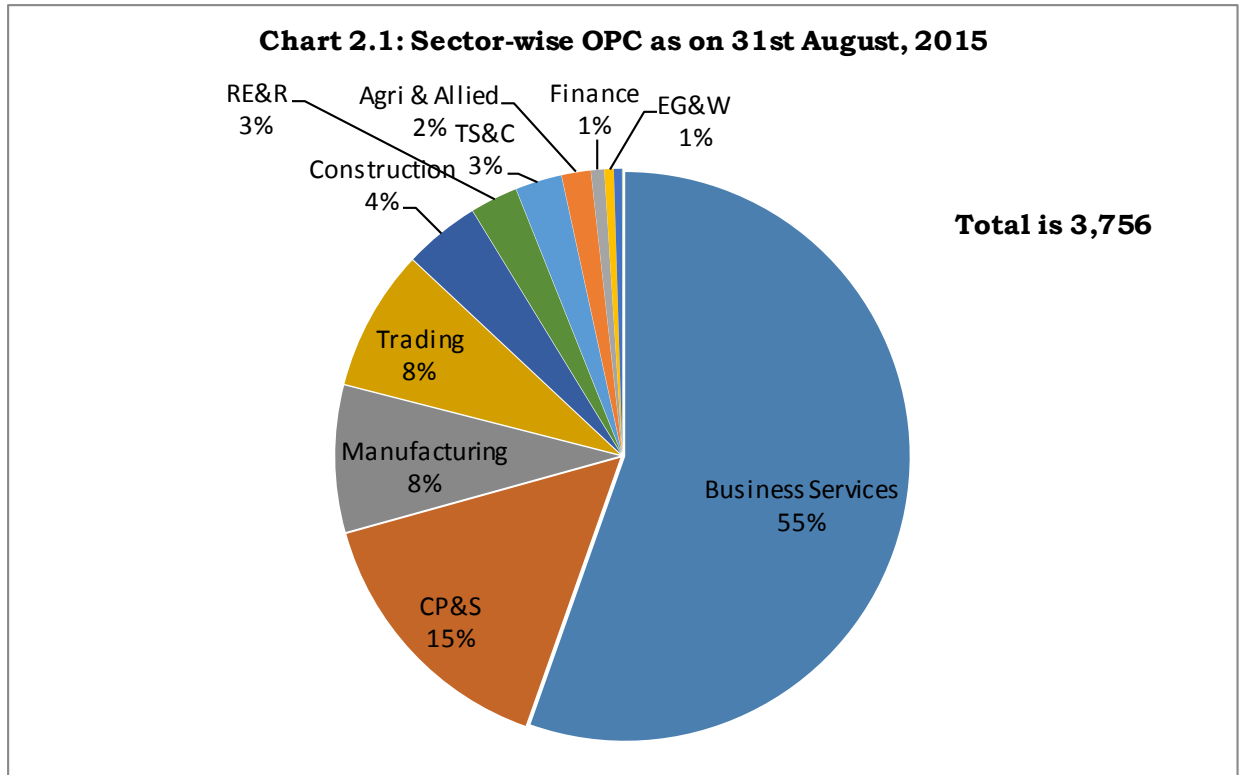
Chart 1.1: Sector-wise Active Companies as on 31st August, 2015



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services'. 23,908 active companies (Others) are having invalid Economic Activity (NIC-2004) Code.

II. ONE PERSON COMPANY

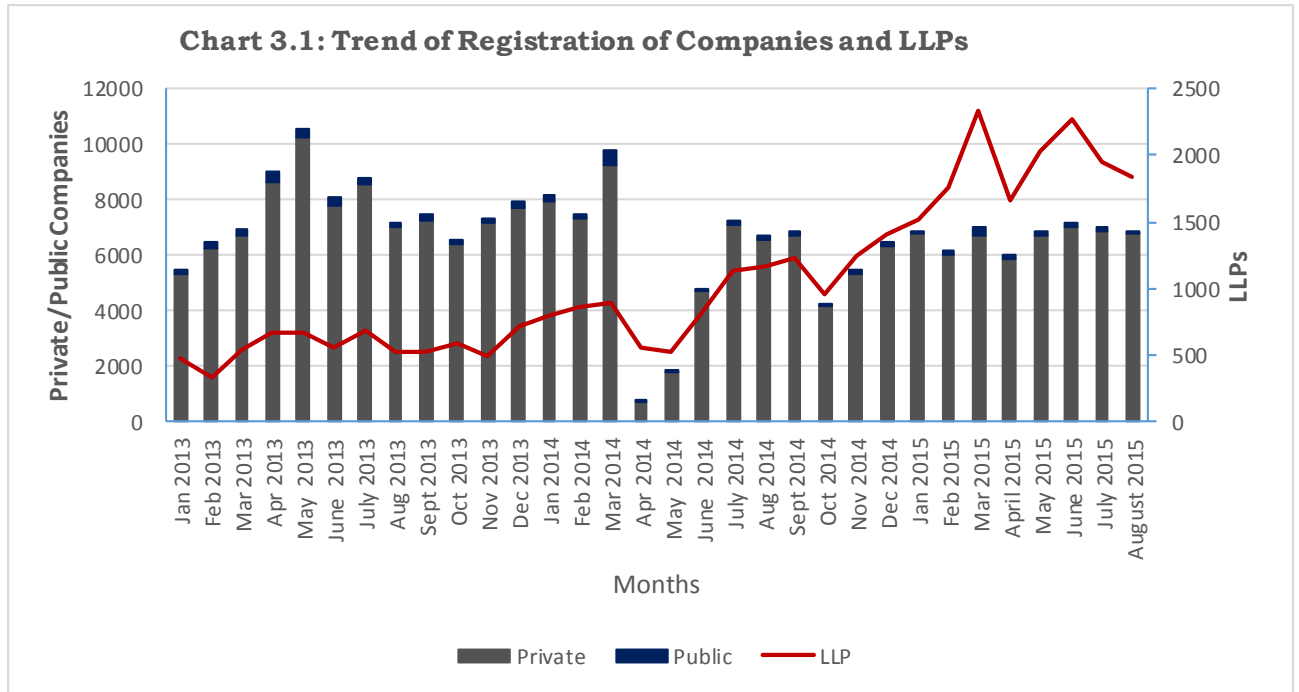
7. Up to 31st August, 2015, a total number of 3,756 One Person Company (OPC) were registered with collective authorized capital of Rs. 92.02 crore. Economic activity wise classification of OPC up to 31st August, 2015 reveals that highest number of OPC are in Business Services (2,081) followed by Community, personal & Social Services (574), Manufacturing (312) and Trading (300) (**Chart 2.1**). During the month of August, 2015, a total of 322 OPC were registered with authorized capital of Rs. 7.28 crore. Economic activity wise classification of OPC during the month reveals that highest number of 187 OPC were registered in Business Services, followed by 51 in Community, personal & Social Services and 22 each in Manufacturing and Trading (**Table 2.1**). Highest number of 51 OPC each were registered in Delhi (15.84%), 47 in Maharashtra (14.60 %) and 34 in Uttar Pradesh (10.56 %) during the month of August, 2015 (**Table-6.1**).



'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services', 'RE&R' is Real Estate and Renting.

III. TREND OF REGISTRATION OF NEW COMPANIES AND LLPs

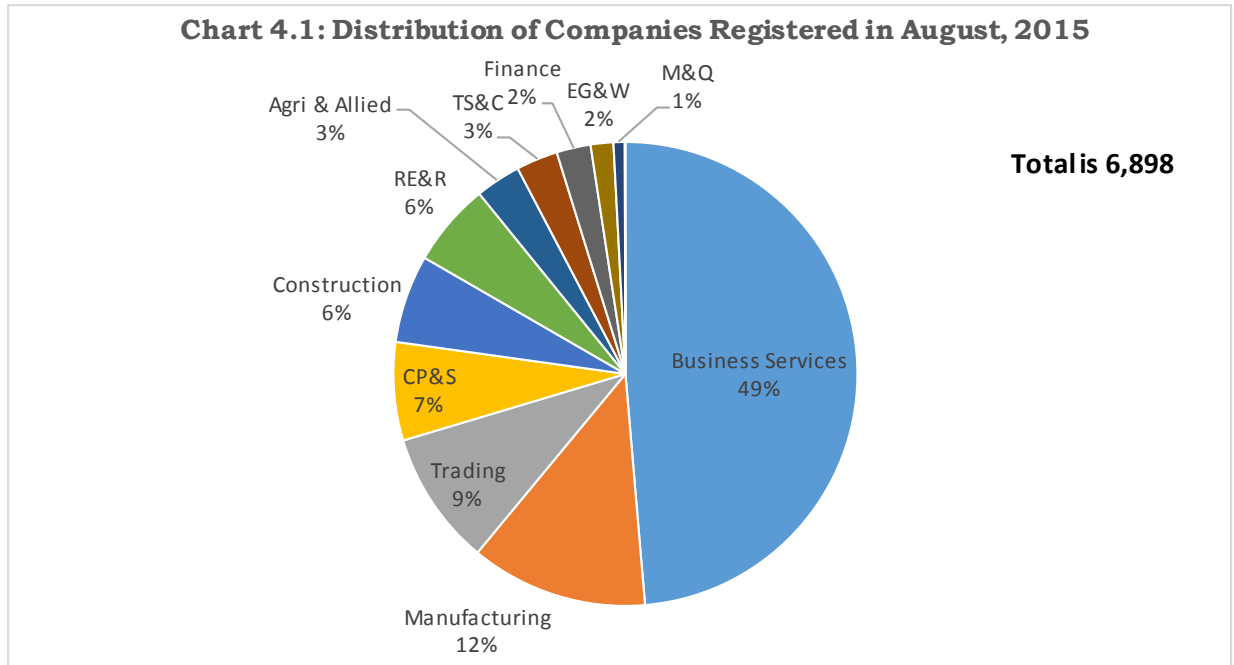
8. An analysis of registration of new companies during January 2013 to August 2015 indicates that monthly registration of companies is showing an increasing trend after hitting its lowest of 765 in April 2014 (**Chart 3.1**). A total of 6,898 companies were registered in August 2015 as compared to 6,676 in August, 2014. A slight decreased in registration of companies has been witnessed in August, 2015 over the previous month. An increasing trend is observed in monthly registration of LLPs in last few months with maximum registration of 2,334 LLPs in March, 2015. (**Table 3.1**). Registration of new companies as well as LLPs has picked-up since April 2014, although a dip was witnessed in October 2014 and April 2015.



IV. REGISTRATION OF NEW COMPANIES DURING AUGUST, 2015

9. During the month of August, 2015, a total of 6,898 companies were registered with collective authorized capital of Rs. 1,207.63 crore. Of them 6,862 companies were registered as Companies Limited by Shares with authorized capital of Rs. 1,207.36 crore; 35 companies were registered as Limited by Guarantees with authorized capital of Rs. 26.00 lakh; 1 companies were registered as Unlimited Company with authorized capital of Rs. 1.00 lakh. (**Table-4.1**).

10. Economic-activity wise classification of companies registered during August, 2015 (**Table-4.2 and Chart 4.1**) reveals that the predominant share of companies are in Business Services (3,356) followed by Manufacturing (852), Trading (646), and Community, personal & Social Services (472) and Construction (423).

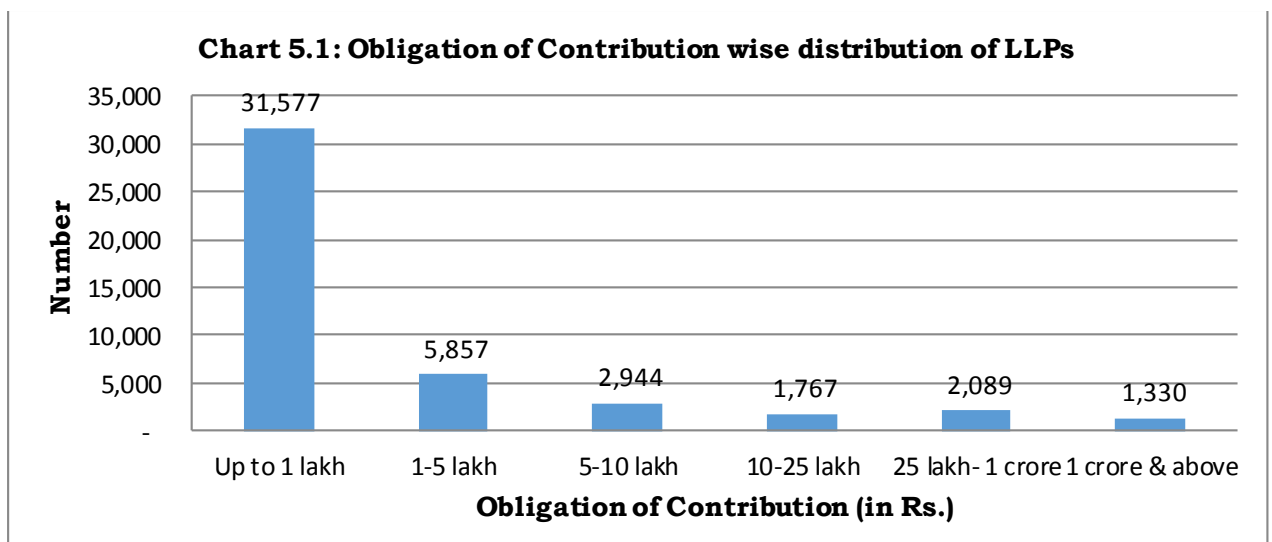


'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is Community, personal & Social Services, 'RE&R' is Real Estate and Renting

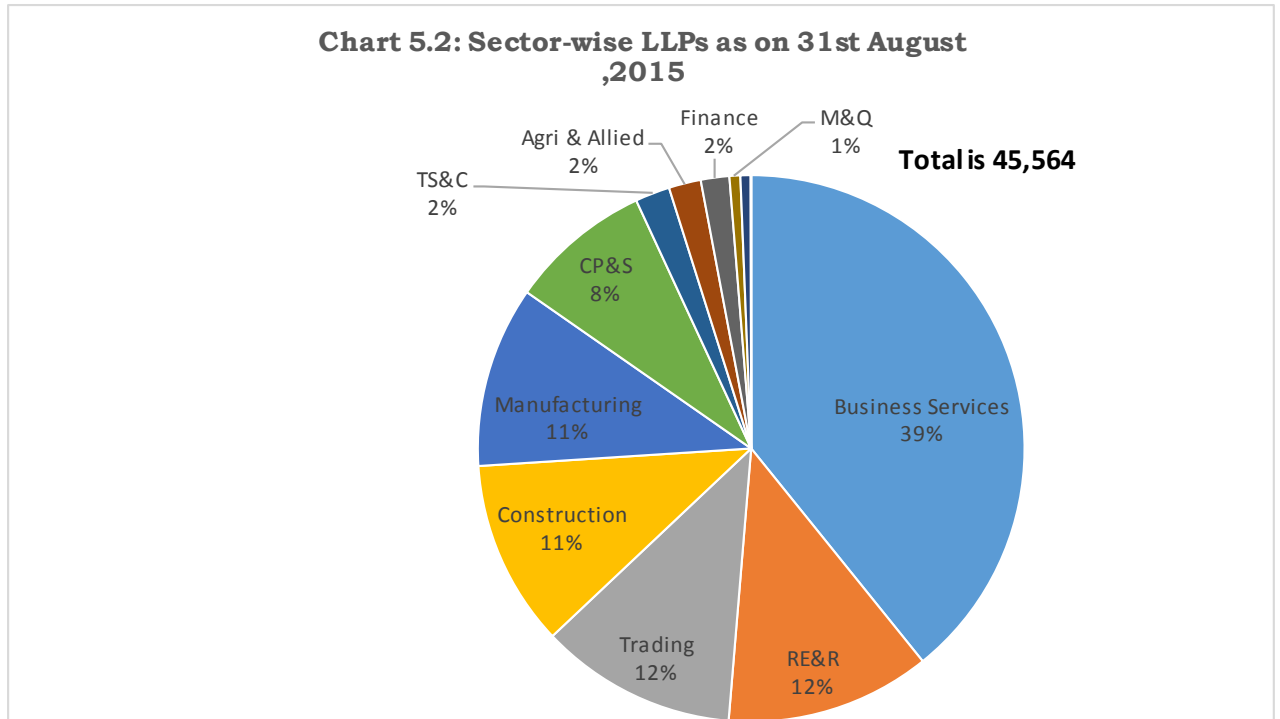
11. During August, 2015, 1,245 (18.05 %) in Delhi companies were registered in Maharashtra, followed by 1,171 (16.98 %) and 615 (8.92 %) in Uttar Pradesh **(Table-4.3)**.

V. Limited Liability Partnerships (LLP) and Foreign Companies

12. As on 31st August, 2015, a total number of 46,219 LLPs were registered in the country and 45,564 of them were active. About 82.16 % active LLPs (37,434 in number) have obligation of contribution less than or equal Rs. 5 lakh each; and only about 2.92% (1,330 in number) of LLPs have obligation of contribution of above Rs.1 crore each **(Table-5.1 and Chart 5.1)**.



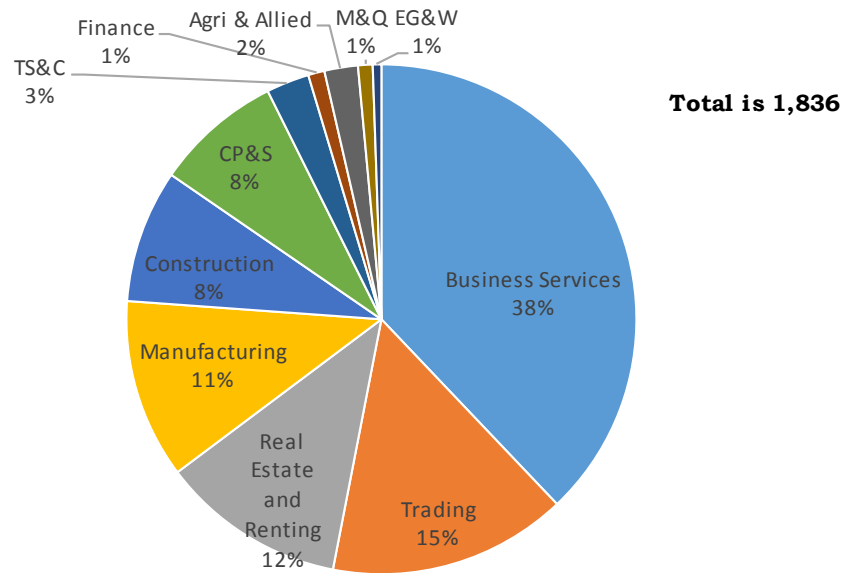
13. Broad economic sector wise classification of active LLPs as on 31st August, 2015 reveals that Service sector account for 34,229 LLPs, followed by Industry and Agriculture sectors accounting for 10,468 and 865 respectively. Economic-activity wise classification of active LLPs as on 31st August, 2015 reveals that a large number of LLPs are in Business Services (17,861) followed by Real Estate & Renting (5,522), Trading (5,302) and Construction (5,021) (**Table-5.2 and Chart 5.2**).



'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services', 'RE&R' is Real Estate and Renting.

14. A total of 1,836 Limited Liability Partnerships (LLPs) were registered during August, 2015 with collective obligation of contribution of Rs. 256.40 crore. Economic activity wise classification of LLPs during the month reveals that highest number of 696 LLPs were registered in Business Services, followed by 278 in Trading and 215 in Real Estate & Renting (**Table-5.3 and Chart 5.3**). Highest number of 642 LLPs were registered in Maharashtra (34.97 %) followed by 259 in Delhi (14.11 %) during the month of August, 2015 (**Table-6.1**).

Chart 5.3: Sector-wise LLPs Registered in August, 2015



'EG&W' is Electricity, Gas and Water, 'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services'.

Foreign Companies

15. As on 31st August, 2015, a total of 3,317 foreign companies were doing business in India. During the month of August, 2015, 14 foreign companies were registered in India including 5 in Maharashtra, 3 in Tamil Nadu, 2 each in Haryana and Karnataka, and 1 each in Rajasthan and West Bengal. Out of these 14 foreign companies, 8 were registered under Business Services, 4 in Construction, 1 each in Trading and Community, personal & Social services.

Table 1.1 Summary Statement on Companies in India as on 31st August, 2015		
1	Companies Registered as on 31st August, 2015	1,493,267
2	Number of Closed Companies	276,512
<i>i</i>	<i>No. of Companies Liquidated/ Dissolved</i>	10,338
<i>ii</i>	<i>No. of Companies Defunct/ Struck-off (Section 560)</i>	244,591
<i>iii</i>	<i>No. of Companies Amalgamated/ merged</i>	16,071
<i>iv</i>	<i>No. of Companies Converted to LLP</i>	5,512
3	Number of Companies lying dormant u/s 455 of Companies Act, 2013	393
4	Number of Companies not having not filed statutory annual filings consecutively for three years	139,038
5	Number of Companies under Liquidation	5,359
6	Number of Companies which are under the process of Section 560 of the Companies Act, 1956	24,022
7	Number of Companies lying AIPG (Active in Progress)	163
	Number of Active companies	1,047,780
	Of which	
	Companies Limited by Shares	10,41,220
	Companies Limited by Guarantees	6,164
	Unlimited Companies	396

Note:

1. AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filings. During this period the status of company remains Active in Progress.
2. Under Section 560 of the Companies Act, 1956 Registrar of Companies is empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

Table 1.2 : Active Companies Limited by Shares as on 31st August, 2015				
Sl. No.	Companies Limited by Shares	Government	Non-Government	Total
1.	Public Limited	1,087	62,139	63,226
	<i>Of which-</i>			
<i>i</i>	<i>Listed</i>	68	69,970	7,038
<i>ii</i>	<i>Unlisted</i>	1,019	55,169	56,188
2.	Private Limited	376	9,77,618	9,77,994
	Of which			
	One Person Company	-	3,756	3,756
	Total	1,463	10,39,757	10,41,220

**Table 1.3: Authorized Capital-wise Active Companies as on 31st August, 2015
(Authorized Capital in Rs. Crore)**

Sl. No.	Authorised Capital Range	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	Up to 1 lakh	359,078	3,546.65	1,624	1.45	360,702	3,548.10
2	Above 1 lakh to 5 lakh	188,882	7,981.61	9,756	485.99	198,638	8,467.60
3	Above 5 lakh to 10 lakh	126,495	12,374.51	5,933	565.12	132,428	12,939.63
4	Above 10 lakh to 25 lakh	87,487	18,122.71	5,191	1,132.99	92,678	19,255.70
5	Above 25 lakh to 50 lakh	71,471	30,899.63	5,184	2,361.16	76,655	33,260.79
6	Above 50 lakh to 1 crore	59,519	52,903.46	7,613	7,164.24	67,132	60,067.70
7	Above 1 crore to 2 crore	34,928	57,852.58	5,192	8,907.32	40,120	66,759.90
8	Above 2 crore to 5 crore	32,131	116,572.92	8,293	32,699.00	40,424	149,271.92
9	Above 5 crore to 10 crore	10,796	84,822.48	5,771	45,969.41	16,567	130,791.89
10	Above 10 crore to 25 crore	6,677	110,733.26	4,881	83,459.66	11,558	194,192.92
11	Above 25 crore to 100 crore	3,964	196,131.84	3,516	183,313.07	7,480	379,444.91
12	Above 100 crore to 500 crore	1,185	253,077.40	1,209	263,125.81	2,394	516,203.21
13	Above 500 crore to 1000 crore	142	108,634.89	237	187,693.21	379	296,328.10
14	Above 1000 crore	135	513,934.71	490	2,221,192.04	625	2,735,126.75
Total		982,890	1,567,588.64	64,890	3,038,070.46	1,047,780	4,605,659.10

Table 1.4: State/UT-wise Status of Companies Registered as on 31st August, 2015

Sl. No.	State	Registered	Closed	Annual filings not done for 3 years	Dormant	Under Liquidation	Under Struck-off	AIPG	Active
1	A&N Islands	274	5	46	-	-	-	2	221
2	Andhra Pradesh	22,031	2,206	5,385	1	53	197	4	14,185
3	Arunachal Pradesh	492	235	9	-	2	62	-	184
4	Assam	9,388	2,757	174	-	14	1,228	-	5,215
5	Bihar	20,581	2,543	1,207	8	40	3,280	3	13,500
6	Chandigarh	12,897	4,085	1,093	2	70	47	-	7,600
7	Chhattisgarh	7,680	1,056	244	2	1	45	1	6,331
8	Dadra & Nagar Haveli	450	49	45	-	-	9	-	347
9	Daman and Diu	303	58	15	1	1	34	-	194
10	Delhi	278,297	46,571	28,127	87	697	2,448	16	200,351
11	Goa	7,434	1,427	441	-	11	641	1	4,913
12	Gujarat	82,759	14,996	10,847	11	574	2,670	6	53,655
13	Haryana	27,556	2,724	2,161	38	33	278	2	22,320
14	Himachal Pradesh	4,843	1,139	411	1	20	143	-	3,129
15	Jammu and Kashmir	4,117	621	977	-	15	71	-	2,433
16	Jharkhand	9,272	1,101	614	-	12	790	1	6,754
17	Karnataka	81,508	15,885	7,837	19	459	1,052	10	56,246
18	Kerala	38,736	10,566	2,208	40	299	203	5	25,415
19	Lakshadweep	12	-	-	-	-	-	-	12
20	Madhya Pradesh	30,354	7,647	1,330	3	64	137	2	21,171
21	Maharashtra	301,049	42,902	33,829	50	1,336	2,208	58	220,666
22	Manipur	417	153	17	-	-	36	1	210
23	Meghalaya	944	323	13	-	1	69	-	538
24	Mizoram	102	53	7	-	-	7	-	35
25	Nagaland	481	263	25	-	1	34	-	158
26	Odisha	18,910	5,561	567	3	64	232	-	12,483
27	Puducherry	2,794	1,161	228	-	8	5	-	1,392
28	Punjab	26,506	8,682	2,008	7	115	136	-	15,558
29	Rajasthan	46,667	8,049	1,385	7	71	2,155	3	34,997
30	Sikkim	-	-	-	-	-	-	-	-
31	Tamil Nadu	117,002	28,546	15,399	19	292	1,563	24	71,159
32	Telangana	79,239	7,279	17,190	3	223	845	16	53,683
33	Tripura	344	83	5	-	-	38	-	218
34	Uttar Pradesh	68,316	12,096	4,329	17	214	826	5	50,829
35	Uttarakhand	4,886	776	81	-	14	263	-	3,752
36	West Bengal	186,626	44,914	784	74	655	2,270	3	137,926
Total		1,493,267	276,512	139,038	393	5,359	24,022	163	1,047,780

Note:

1. AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filings. During this period the status of company remains Active in Progress.
2. Sikkim is not covered under the Companies Act, 1956.

Table 1.5: Economic Activity-wise Active Companies as on 31st August, 2015
(Authorized Capital in Rs. Crore)

s	Economic Activity	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	24,514	17,340.34	2,859	32,689.20	27,373	50,029.53
II	Industry	326,393	769,599.36	25,642	1,686,893.51	352,035	2,456,492.87
1	Manufacturing	200,406	431,495.73	17,715	637,836.78	218,121	1,069,332.50
i	Food stuffs	24,848	44,998.44	2,488	33,555.03	27,336	78,553.47
ii	Leather & products thereof	2,510	3,211.57	179	1,860.72	2,689	5,072.29
iii	Machinery & Equipments	47,066	154,745.59	3,261	272,026.46	50,327	426,772.05
iv	Metals & Chemicals, and products thereof	72,926	169,375.53	7,691	263,468.58	80,617	432,844.11
v	Others	9468	12820.84272	476	10450.42401	9,944	23,271.27
vi	Paper & Paper products, Publishing, printing and reproduction of recorded media	13,140	11,940.31	835	14,644.67	13,975	26,584.98
vii	Textiles	28,127	31,753.13	2,611	40,698.11	30,738	72,451.24
viii	Wood Products	2,321	2,650.32	174	1,132.78	2,495	3,783.10
2	Construction	102,656	186,201.95	5,413	223,505.22	108,069	409,707.16
3	Electricity, Gas & Water companies	12133	121,996.58	1,778	767,174.31	13,911	889,170.89
4	Mining & Quarrying	11,198	29,905.10	736	58,377.21	11,934	88,282.31
III	Services	610,138	747,125.80	34,326	1,154,489.74	644,464	1,901,615.55
1	Business Services	258,713	265,699.84	10,034	409,851.83	268,747	675,551.66
2	Trading	146,340	146,327.23	6,330	109,752.05	152,670	256,079.28
3	Real Estate and Renting	71,598	65,442.45	3,985	32,255.20	75,583	97,697.65
4	Community, personal & Social Services	61,365	66,220.68	3,857	114,874.07	65,222	181,094.76
5	Finance	39,681	154,613.55	8,522	252,622.14	48,203	407,235.68
6	Transport, storage and Communications	31,794	46,410.20	1,460	194,200.38	33,254	240,610.58
7	Insurance	647	2,411.85	138	40,934.08	785	43,345.93
IV	Others	21,845	33,523.14	2,063	163,998.01	23,908	197,521.16
Total		982,890	1,567,588.64	64,890	3,038,070.46	1,047,780	4,605,659.10

Companies having invalid Economic Activity (NIC-2004) Code have been categorized as Others.

Sl. No.	Economic Activity	Up to 31.08.2015		During August, 2015	
		Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	62	178.10	6	6.00
II	Industry	510	1615.20	36	105.60
1	Manufacturing	312	893.70	22	47.10
2	Construction	161	592.00	12	53.00
3	Electricity, Gas & Water companies	20.00	84.50	2	5.50
4	Mining & Quarrying	17.00	45.00	0	0.00
III	Services	3,183	7,399.12	280	616.06
1	Business Services	2,081	4,600	187	375.50
2	Trading	300	820	22	47.31
3	Real Estate and Renting	101	361	10	32.00
4	Community, personal & Social Services	574	1,314	51	141.25
5	Finance	28	85	3	4.00
6	Transport, storage and Communications	99	220	7	16.00
IV	Others	1	10	-	-
Total		3,756	9,202.42	322	727.66

Month	Public Companies	Private Companies	Total Companies	LLP
January 2013	182	5,326	5,508	483
February 2013	243	6,229	6,472	337
March 2013	202	6,708	6,910	535
April 2013	383	8,643	9,026	666
May 2013	324	10,222	10,546	662
June 2013	260	7,804	8,064	565
July 2013	230	8,554	8,784	679
August 2013	171	7,010	7,181	531
September 2013	271	7,227	7,498	524
October 2013	175	6,410	6,585	586
November 2013	169	7,166	7,335	493
December 2013	204	7,740	7,944	722
January 2014	256	7,950	8,206	792
February 2014	213	7,300	7,513	865
March 2014	508	9,247	9,755	897
April 2014	27	738	765	562
May 2014	29	1,760	1,789	531
June 2014	89	4,712	4,801	825
July 2014	139	7,090	7,229	1,131
August 2014	130	6,546	6,676	1,171
September 2014	139	6,725	6,864	1,235
October 2014	89	4,194	4,283	963
November 2014	125	5,346	5,471	1,244
December 2014	150	6,296	6,446	1,399
January 2015	144	6,758	6,902	1,526
February 2015	129	6,009	6,138	1,761
March 2015	308	6,723	7,031	2,334
April 2015	156	5,896	6,052	1,666
May 2015	132	6,725	6,857	2,026
June 2015	148	7,052	7,200	2,276
July 2015	127	6,886	7,013	1,949
August 2015	129	6,769	6,898	1,836

Sl. No.	Category	Number	Authorized Capital
1	Company Limited by Shares	6,862	120,735.86
i	OPC	322	727.66
ii	Private	6,414	96,790.70
iii	Public	126	23,217.50
2	Company Limited by Guarantee	35	26.00
i	Private	32	26.00
ii	Public	3	-
3	Unlimited Company	1	1.00
i	Private	1	1.00
ii	Public	-	-
Total		6,898	120,762.86

		Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	214	1,538.50	4	22.00	218	1,560.50
II	Industry	1,412	34,523.07	26	16,912.00	1,438	51,435.07
1	Manufacturing	844	16,555.87	8	1,041.00	852	17,596.87
i	Food stuffs	176	2,866.00	2	20.00	178	2,886.00
ii	Leather & products thereof	17	562.82	1	5.00	18	567.82
iii	Machinery & Equipments	187	4,334.00	1	5.00	188	4,339.00
iv	Metals & Chemicals, and products thereof	258	6,995.50	4	1,011.00	262	8,006.50
v	Others	44	317.00	-	-	44	317.00
vi	Paper & Paper products, Publishing, printing and reproduction of recorded media	62	526.50	-	-	62	526.50
vii	Textiles	94	930.05	-	-	94	930.05
viii	Wood Products	6	24.00	-	-	6	24.00
2	Construction	410	13,982.40	13	651.00	423	14,633.40
3	Electricity, Gas & Water Companies	106	3,409.00	3	15,010.00	109	18,419.00
4	Mining & Quarrying	52	575.80	2	210.00	54	785.80
III	Services	5,143	61,483.79	99	6,283.50	5,242	67,767.29
1	Business Services	3,326	36,806.18	30	827.00	3,356	37,633.18
2	Trading	637	8,204.01	9	237.00	646	8,441.01
3	Community, personal & Social Services	466	3,649.35	6	30.00	472	3,679.35
4	Real Estate and Renting	391	5,567.15	10	3,610.00	401	9,177.15
5	Transport, storage and Communications	195	3,476.10	5	625.00	200	4,101.10
6	Finance	125	3,729.00	39	954.50	164	4,683.50
7	Insurance	3	52.00	-	-	3	52.00
Total		6,769	97,545.36	129	23,217.50	6,898	120,762.86

Table 4.3: State/UT-wise Registration of Companies during August, 2015**(Authorized Capital in Rs. Lakhs)**

		Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	A & N Islands	7	63.00	-	-	7	63.00
2	Andhra Pradesh	167	1,520.88	2	20.00	169	1,540.88
3	Assam	35	309.00	1	10.00	36	319.00
4	Bihar	186	2,018.00	3	40.00	189	2,058.00
5	Chandigarh	44	420.00	1	1.00	45	421.00
6	Chhattisgarh	27	343.00	1	200.00	28	543.00
7	Dadra & Nagar Haveli	1	5.00	-	-	1	5.00
8	Delhi	1,230	12,456.00	15	300.00	1,245	12,756.00
9	Goa	27	171.00	-	-	27	171.00
10	Gujarat	321	5,369.10	8	46.00	329	5,415.10
11	Haryana	250	2,135.50	4	25.00	254	2,160.50
12	Himachal Pradesh	13	264.00	-	-	13	264.00
13	Jammu and Kashmir	20	143.00	-	-	20	143.00
14	Jharkhand	70	799.60	2	600.00	72	1,399.60
15	Karnataka	658	16,537.28	4	410.00	662	16,947.28
16	Kerala	158	1,664.25	7	98.50	165	1,762.75
17	Madhya Pradesh	115	977.30	5	45.00	120	1,022.30
18	Maharashtra	1,153	21,268.87	18	16,707.00	1,171	37,975.87
19	Manipur	1	1.00	-	-	1	1.00
20	Meghalaya	2	60.00	-	-	2	60.00
21	Mizoram	1	1.00	-	-	1	1.00
22	Odisha	117	1,196.50	2	10.00	119	1,206.50
23	Puducherry	7	110.00	-	-	7	110.00
24	Punjab	57	164.00	5	28.00	62	192.00
25	Rajasthan	155	2,964.51	2	15.00	157	2,979.51
26	Tamil Nadu	494	8,863.40	5	160.00	499	9,023.40
27	Telangana	464	6,284.82	8	680.00	472	6,964.82
28	Tripura	6	126.00	-	-	6	126.00
29	Uttar Pradesh	588	5,794.35	27	241.00	615	6,035.35
30	Uttarakhand	39	405.00	-	-	39	405.00
31	West Bengal	356	5,110.00	9	3,581.00	365	8,691.00
Grand Total		6,769	97,545.36	129	23,217.50	6,898	120,762.86

Table 5.1: Obligation of Contribution wise Active LLPs as on 31st August, 2015			
	Obligation of Contribution Range	Number	Obligation of Contribution (in Rs Lakhs)
1	Up to 1 lakh	31,577	24,881.57
2	Above 1 lakh to 5 lakh	5,857	19,727.97
3	Above 5 lakh to 10 lakh	2,944	27,100.69
4	Above 10 lakh to 25 lakh	1,767	32,677.45
5	Above 25 lakh to 50 lakh	1,164	47,140.15
6	Above 50 lakh to 1 crore	925	79,288.34
7	Above 1 crore to 2 crore	445	68,881.56
8	Above 2 crore to 5 crore	458	156,486.31
9	Above 5 crore to 10 crore	189	148,344.42
10	Above 10 crore to 25 crore	119	197,837.67
11	Above 25 crore to 100 crore	105	537,716.01
12	Above 100 crore	14	427,568.76
Total		45,564	1,767,650.91

Table 5.2: Economic Activity-wise Active LLPs as on 31st August, 2015			
Sl. No.	Economic Activity	Number	Obligation of Contribution (in Rs Lakhs)
I	Agriculture and Allied Activities	865	25,660.23
II	Industry	10,468	609,827
1	Manufacturing	4,880	192,734
i	Manufacturing (Food stuffs)	826	35,695
ii	Manufacturing (Leather & products thereof)	92	1,396
iii	Manufacturing (Machinery & Equipments)	906	29,461
iv	Manufacturing (Metals & Chemicals, and products thereof)	1,237	78,265
v	Manufacturing (Others)	486	16,659
vi	Manufacturing (Paper & Paper products, Publishing, printing and reproduction of recorded media)	462	8,906
vii	Manufacturing (Textiles)	808	21,069
viii	Manufacturing (Wood Products)	63	1,282
2	Construction	5,021	245,124
3	Electricity, Gas & Water Companies	275	163,878
4	Mining & Quarrying	292	8,091
III	Services	34,229	1,132,151
1	Business Services	17,861	425,554
2	Trading	5,302	266,427
3	Real Estate and Renting	5,522	239,108.9874
4	Community, personal & Social Services	3,831	75,672
5	Finance	769	115,539
6	Transport, storage and Communications	933	9,772
7	Insurance	11	80
IV	Others	2	12
Total		45,564	1,767,650.91

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the Limited Liability Partnership.

Table 5.3: Economic Activity wise LLPs Registered during August, 2015			
Sl. No.	Economic Activity	Number	Obligation of Contribution (in Rs Lakhs)
I	Agriculture and Allied Activities	39	249.71
II	Industry	391	10,904.41
1	<i>Manufacturing</i>	209	3,993.11
i	<i>Food stuffs</i>	44	577.22
ii	<i>Leather & products thereof</i>	3	17.00
iii	<i>Machinery & Equipments</i>	35	366.97
iv	<i>Metals & Chemicals, and products thereof</i>	46	489.50
v	<i>Others</i>	23	165.30
vi	<i>Paper & Paper products, Publishing, printing and reproduction of recorded media</i>	18	339.25
vii	<i>Textiles</i>	40	2,037.88
viii	<i>Construction</i>	155	6,244.90
2	<i>Electricity, Gas & Water Companies</i>	10	109.50
3	<i>Mining & Quarrying</i>	17	556.90
4	Services	1,406	14,486.09
III	Business Services	696	5,230.63
1	<i>Trading</i>	278	2,669.90
2	<i>Community, personal & Social Services</i>	148	2,045.61
3	<i>Real Estate and Renting</i>	215	4,054.00
4	<i>Transport, storage and Communications</i>	50	256.70
5	<i>Finance</i>	19	229.24
Total		1,836	25,640.22

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the Limited Liability Partnership.

Table 6.1: State/UT wise Registration of OPC,LLP and Foreign Companies during August, 2015				
Sl. No.	State/UT	OPC	LLP	Foreign Companies
1	A&N Islands	1	-	-
2	Andhra Pradesh	11	19	-
3	Arunachal Pradesh	-	-	-
4	Assam	2	11	-
5	Bihar	13	20	-
6	Chandigarh	1	10	-
7	Chhattisgarh	3	3	-
8	Dadra & Nagar Haveli	-	2	-
9	Daman and Diu	-	1	-
10	Delhi	51	259	-
11	Goa	2	12	-
12	Gujarat	11	97	-
13	Haryana	17	56	2
14	Himachal Pradesh	1	1	-
15	Jammu and Kashmir	1	3	-
16	Jharkhand	5	8	-
17	Karnataka	32	150	2
18	Kerala	9	59	-
19	Lakshadweep	-	-	-
20	Madhya Pradesh	5	26	-
21	Maharashtra	47	642	5
22	Manipur	-	1	-
23	Meghalaya	-	1	-
24	Mizoram	-	-	-
25	Nagaland	-	-	-
26	Odisha	7	3	-
27	Puducherry	1	-	-
28	Punjab	3	17	-
29	Rajasthan	11	78	1
30	Sikkim	-	-	-
31	Tamil Nadu	21	52	3
32	Telangana	19	58	-
33	Tripura	-	-	-
34	Uttar Pradesh	34	99	-
35	Uttarakhand	-	7	-
36	West Bengal	14	141	1
Total		322	1,836	14

